

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 277
TO BE ANSWERED ON DECEMBER 16, 2021**

BENEFICIARIES UNDER PM SVANIDHI SCHEME

**NO. 277 DR. VISHNU PRASAD M.K.:
SHRI MAGUNTA SREENIVASULU REDDY:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) the number of beneficiaries registered in Tamil Nadu and Andhra Pradesh under PM Street Vendor's Atma Nirbhar Nidhi (PM SVANidhi Scheme);**
- (b) the rate of interest on which these beneficiaries are getting loan and percentage share of the subsidy to be borne by the Union Government and the beneficiaries;**
- (c) the funds released to the State Governments for the identified beneficiaries or directly to beneficiaries; and**
- (d) whether any type of arrangement of interest or subsidy has been made for beneficiaries by State Governments of Tamil Nadu, Andhra Pradesh and Gujarat and if so, the details thereof?**

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a)to (d): A statement is laid on the Table of the House.

STATEMENT

**STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA
STARRED QUESTION NO. 277 DUE FOR ANSWER ON 16.12.2021
REGARDING BENEFICIARIES UNDER PM SVANIDHI SCHEME**

(a): The number of beneficiaries, who have received working capital loan under PM SVANidhi Scheme, in Tamil Nadu and Andhra Pradesh as on December 13, 2021 is 1,47,414 and 1,82,051 respectively.

(b): Under PM SVANidhi Scheme, the rate of interest charged is dependent on category of Lending Institution and is as under:

(i) In case of Scheduled Commercial Banks, Regional Rural Banks (RRBs), Small Finance Banks (SFBs), Cooperative Banks & SHG Banks, it is as per their prevailing rates of interest.

(ii) In case of Non-Banking Finance Company (NBFC), NBFC-Micro-Finance Institutions (MFIs) etc., it is as per RBI guidelines for respective lender category.

(iii) In respect of MFIs (non NBFC) & other lender categories not covered under the RBI guidelines, it is applicable as per the extant RBI guidelines for NBFC-MFIs.

An interest subsidy of 7% is paid by the Union Government on a quarterly basis on timely repayment of loan. The interest above the subsidy is borne by the beneficiary.

On carrying out digital transactions, upto ₹ 100 per month cashback, is directly credited to the beneficiary's savings bank account.

(c): PM SVANidhi is a Central Sector Scheme. No fund is released to the State Governments. Beneficiaries in Tamil Nadu and Andhra Pradesh have been paid interest subsidy of ₹ 2.21Cr and ₹ 2.48Cr and cashback of ₹ 9.31 lakh and ₹ 32.29 lakh respectively.

(d): As informed by the States, no such arrangement has been made by State Governments of Tamil Nadu, Andhra Pradesh and Gujarat.
